

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P No.846/2012

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> September 2017, 10.30 A.M

Name of the Company		ABA Builders Ltd.	
Under Section		621A	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATIKA PABAN BISWAL, ADV

Per


  
21/9/17

**ORDER**

Ld. Counsel for the petitioner is present.

Report from Registrar of Companies not yet received. Reminder may be issued to the ROC to submit report.

Listed on 10<sup>th</sup> November 2017.

  
(Jinan K.R.)  
Member (J)

  
(Vijai Pratap Singh)  
Member (J)